REVIEW OF EXPORT PROMOTION SCHEMES

Written Answers

*662. SHRI C. ACHUTHA ME-NON:

SHRI M. V. BHADRAM:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government have reviewed the working of the various export promotion schemes now in operation;
- (b) if so, what are the results thereof; and
- (c) what is the annual expenditure incurred by Government on these schemes?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yes, Sir.

- (b) Exports of products covered by cash assistance scheme have shown a rising trend.
- (c) The expenditure incurred by Government on cash assistance scheme during 1967-68 is Rs. 16.47 crores.

RESIGNATIONS OF RAILWAY DOCTORS

- *663. SHRI YELLA REDDY: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that some of the doctors serving with the Northern Railway have recently resigned from their jobs and more doctors are likely to submit their resignations shortly;
- (b) if so, whether these resignations are in protest against the Railway Board's refusal to consider their demands for parity with doctors in the Central Government service;
- (c) if the answer to part (b) above be in the affirmative, what are the reasons for not considering their demands; and
- (d) the manner in which Government propose to meet the situation?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Six Assistant Medical Officers have resigned and one Assistant Medical Officer has served notice of resignation.

- (b) No, Sir.
- (c) and (d) Do not arise.

LATE RUNNING OF TRAINS BETWEEN KAZIPET AND WARDHA

- *664. SHRI B. D. KHOBARA-GADE: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether it is a fact that passenger trains running between Kazipet and Wardha have never reached their destination according to schedule during the last six months; and
- (b) if so, what steps are being taken by Government to run these passenger trains according to the scheduled time and to relieve the passengers of great hardship?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) During the six months February to July, 1968, the punctuality performance of Nos. 396/395 Kazipet-Wardha Passenger trains has not been satisfactory.

(b) The factors contributing to late running of these and other trains on Kazipet-Wardha section are closely scrutinised and every possible effort is being made to eliminate all avoidable causes of detentions/late running.

केलों का नियति

- *665. श्री राम सहाय: : क्या वाणिच्य मंत्री यह बताने की कृपा करेंगे कि:
- (क) जनवरी से जुलाई, 1968 तक कितने मूल्य का कुल कितना केला जापान को भेजा गया;और
- (ख) क्या सारा केला ठीक हालत में जापान पहंच सका?

†[EXPORT OF BANANAS

- *665. SHRI RAM SAHAI: Will the Minister of COMMERCE be pleased to state:
- (a) the total quantity and value of bananas exported to Japan from January to July, 1968; and
- (b) whether all the bananas could reach Japan in good condition?]

वाणिज्य मंत्री (श्री विनेश सिंह): (क) जनवरी से मई, 1968 के बीच जापान को 1.38 लाख रू० मल्य का 355 मे० टन केला

†[] English translation.

निर्यात किया गया था। मई, 1968 के बाद के आंकड़े उपलब्ध नहीं हैं । आंकड़े अन्तिम हैं।

Written Answers

(ख) चंकि निर्यात गैर-सरकारी पार्टियों द्वारा किया गया है, इसलिये यह जानकारी उपलब्ध नहीं है।

†[THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Between January and May 1968, a quantity of 355 tonnes of bananas valued Rs. 1.38 lakhs was exported to Japan. Figures beyond May 1968 are not yet available. Figures are provisional.

(b) Since the export has been effected by private parties the information is not available.]

VEGETABLE MILK FACTORY

*666. SHRI GANESHI LAL CHAU-DHARY: Will the Minister of INDUS-TRIAL DEVELOPMENT AND COM-PANY AFFAIRS be pleased to state:

- (a) whether there is any proposal under Government's consideration to establish a vegetable milk factory Madras; and
- (b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT ANDCOMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) No, Sir.

(b) Does not arise.

LICENCES ISSUED BY JOINT CONTROLLER OF IMPORTS AND EXPORTS, BOMBAY

*667. SHRI SUKHDEV PRASAD: SHRI G. R. PATIL:

Will the Minister of COMMERCE be pleased to state the details of the licences issued by the Office of the Joint Chief Controller of Imports and Exports, Bombay during the years 1966-67, 1967-68 and till 30th June, 1968?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): Details of all import licences issued by the Office of the Joint Chief Controller of Imports and Exports, Bombay are regularly published in the "Weekly Bulletin of Import Licences, Export Licences

and Industrial Licences" copies of which are available in the Parliament Library.

†Thefts of Railway property

*498. SHRI S. VAISHAM-PAYEN: Will the Minister of RAIL-K. WAYS be pleased to state:

- (a) the value of the Railway property stolen and the amount of compensation paid by the Railways therefor from booked consignments on the Railways during the last five years from 1963 to 1967; and
- (b) the steps so far taken or proposed to be taken by Government to check these thefts?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) The value of Railway property stolen during the last five years, viz., 1962-63 to 1966-67 was Rs. 1.15 crores. No compensation is paid for railway property stolen. The amount of compensation tion paid for booked consignments stolen/pilferred during the last five years was Rs. 8.57 crores.

(b) The various measures taken by the Government to check thefts and pilferages are detailed in the statement laid on the Table of the Sabha.

STATEMENT

The following measures are taken to check the incidence of thefts in respect of Railway property and booked consignments :-

Measures against the theft of Railway property

- 1. Plain clothes Railway Protection Force staff are deputed to collect crime intelligence with a view to tracking down known criminals.
- 2. Special detective staff are detailed to collect intelligence regarding receivers of stolen property and raids are organised on their shops with the assistance of the Police.
- 3. Zonal Headquarters' as well as Railway Board's Central Crime Bureau staff are deployed to conduct surprise raids to effect red-handed capture of the culprits.
- 4. Basic security measures are provided at all workshops and stores.

[†][] English translation.

[†]Postponed from the 19th August, 1968.